

**PROF. P. G. MAVALANKAR:** What is the proof?

**SHRI RAVINDRA VARMA:** The proof of the pudding is in the eating and when it is served on the table you will savour it. Had it not been Mr. Mavalankar, I would have said that perhaps the hon. Member wanted to say what he had in mind about defections. But, since he mounts guard on the rights of the House, I shall not say what I would have said in the case of some other hon. Members.

I have already said that the Government is in right earnest about the anti-Defection Bill. The matter is under consultation with the Leaders of the Opposition. We will also take into consideration the views of others, and the Bill will be introduced in this session.

12.40 hrs.

#### MIZORAM BUDGET, 1978-79

**THE MINISTER OF FINANCE (SHRI H. M. PATEL):** Sir, I rise to present a statement of estimated receipts and expenditure of the Union territory of Mizoram for the years 1978-79.

The House is aware that following the resignation of the Council of Ministers on the expiration of the term of the last Legislative Assembly, President's Rule was imposed in Mizoram for a period of seven months commencing from 11th May, 1977. Subsequently, this arrangement was further extended for a period of four months commencing from 11th December 1977. In the circumstances, the functions and powers of the Legislative Assembly of the Union territory of Mizoram are, at present, exercisable by Parliament. Accordingly, with your permission, Sir, I lay before the House the Annual Financial Statement of the Union ter-

ritory showing its estimated receipts and expenditure for the financial year commencing from 1st April, 1978.

2. Revenue receipts of the Union territory in 1978-79 are estimated at Rs. 1.59 crores and expenditure at Rs. 39.46 crores leaving a deficit of Rs. 37.87 crores which will be met by grants-in-aid from the Centre. On the Capital Account, the estimates reveal a deficit of Rs. 8.86 crores, which will be met by loans from the Government of India. Plan outlay in 1978-79 will be Rs. 16.65 crores as against Rs. 11.37 crores provided in the current year's Budget. Sectoral distribution of the Plan outlay is given in the Explanatory Memorandum. In addition, the estimates for 1978-79 also include an outlay of Rs. 1.44 crores on the Central and Centrally Sponsored Plan schemes and Rs. 1.79 crores on the Plan schemes of the North Eastern Council.

3. Sir, at present, we are seeking only a 'Vote-on-Account' for five months on the basis of the estimates which I have just laid before the House.

4. Sir, as I have mentioned, the President's Rule in Mizoram was extended for four months commencing from 11th December, 1977. This extension was necessitated because of the talks which were in progress with the Mizo National Front representatives. The talks are still continuing and there are prospects of bringing the insurgency to a close. The talks, however, cannot be allowed to come in the way of holding elections. Although a "Vote-on-Account" has been proposed for a period of five months, the Government are keen to hand over the administration to the elected representatives of the people as soon as possible and intend to hold elections in the very near future.